

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO.701/2014  
CA NO.

CORAM:



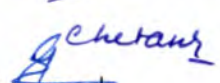
SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017


NAME OF THE COMPANY: Bhajan Singh Partap Singh and Company Pvt. Ltd.

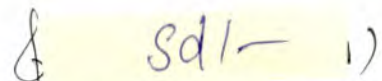
SECTION OF THE COMPANIES ACT: 391to394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Deep Shekhar	Sr Standing Counsel	Income Tax Deptt	
2.	Sangay Kumar	Jr SC.	do	
3.	Avinash Singh	Counsel	Petitioner	
4.	CHETANA KANDPAL	Company Prosecutor	For OL, Delhi	
5.	MANISH RAJ	Company Prosecutor	For RD(NR)	

Both sides are present. Learned Counsel for the petitioner & Learned Counsel for the Income Tax Department have appeared. The request of the Ld. Counsel appearing for Income Tax Department for filing the representation is granted. Let the representation be filed on or before 11.7.2017.

List on 11.7.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
19.5.2017